

**St.John Ambulance Association (India) Transfer of Funds
(Repeal) Act, 2002**

21 of 2002

[May 23, 2002]

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**St.John Ambulance Association (India) Transfer of Funds
(Repeal) Act, 2002**

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[May 23, 2002]

An Act to repeal the St. John Ambulance Association (India) Transfer of Funds Act, 1956. Be it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:

1. Short title :-

This Act may be called the St. John Ambulance Association (India) Transfer of Funds (Repeal) Act, 2002.

2. Repeal of Act 21 of 1956 :-

The St. John Ambulance Association (India) Transfer of Funds Act, 1956 is hereby repealed.